

Committees in respect of Health Insurance matters

Composition	Date of Constitution	Term/Tenure	Functions /Terms of reference	Place where the order is available
Health Insurance Forum	28.02.2021	On going	<p>The functions of the Health Insurance Forum shall be:</p> <ul style="list-style-type: none"> i) to aid, advise and assist the IRDA in evolving regulations relating to health insurance business in India; ii) to facilitate the creation and adoption of standard processes and definitions in the insurance industry and in health insurance administration and in health services where applicable; iii) to aid, advise and assist the IRDA in collecting, maintaining and disseminating data required for the efficient conduct of health insurance business in India; iv) to act as a consultative forum as between insurance companies and other stakeholders; v) to aid, advise and assist the IRDA in developing regulations for rendering Health Insurance Forum more effective; 	https://www.irda.gov.in/ADMINCMS/cms/frmOrders_List.aspx?mid=3.4.2
Reconstitution of Health Insurance forum	29.01.2021	On going	As above	https://www.irda.gov.in/ADMINCMS/cms/frmGeneral_Layout.aspx?page=PageNo4356&flag=1

<p>Constitution of Joint working group of IRDAI and NHA</p>	<p>05.03.2019</p>	<p>(i) Network hospitals management- 12 months (ii) Data Standardization and exchange- 3 months (iii) Fraud and abuse control- 6 months (iv) Common IT infrastructure for health Insurance claims management- 6 months</p>	<p>(i) Network hospitals management: To have a National Repository of Empaneled Hospitals under Insurance/Government schemes with defined standards for quality and package rates and codes.</p> <p>i. Defining Hospital infrastructure and Facility Audits to understand capacity of Hospitals, Specialists availability.</p> <p>ii. Developing a roadmap to get one Common list of Accredited/ Verified hospitals for the entire Industry including ROHINI, NHRR, NIN and PMJAY Databases.</p> <p>iii. Comparative Study of Packages and their rates and mapping to uniform codes.</p> <p>iv. Defining Standards and Indicators for safe and quality Healthcare to Patients.</p> <p>(ii) Data Standardization and exchange: To create standard data formats across Health Insurance payers for analysis and policy making.</p> <p>i. Developing standardized data tables to capture and report the data, identifying data elements common with IRDAI and PMJAY.</p> <p>ii. Setting up a framework for capturing and exchanging data.</p> <p>(iii) Fraud and abuse control: To help detect and deter frauds through common repository and capacity building.</p> <p>i. To develop a standard reporting format for fraud and abuse to be used across the industry and Govt. Schemes.</p> <p>ii. Repository of fraudulent transactions, modus operandi and entities.</p> <p>iii. Develop standards for field verification and investigation.</p> <p>iv. Develop “name and shame” guidelines.</p>	<p>https://www.irdai.gov.in/ADMINCMS/cms/firmGeneralLayout.aspx?page=PageNo3746&flag=1</p>
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Constitution of Health Insurance Advisory Committee	13.01.20 21		<p>(iv) Common IT infrastructure for health Insurance claims management: To Increase service efficiency and transparency amongst stakeholders in delivery of Health Insurance services.</p> <p>i. Defining the roadmap for electronic, paperless, codified data exchange between payer and provider, collation and analysis</p> <p>ii. Defining a roadmap for creation of standard electronic personal health record for insured population with a common identifier.</p>	<p>https://www.irdai.gov.in/ADMINCMS/cms/frmGeneral_LayOut.aspx?page=PageNo4340&flag=1</p>
	One year	<p>i. To examine the availability of the health insurance products in the country in the light of the need of the Indian Society and recommend suitable products and processes.</p> <p>ii. To suggest approach on coverage of specific disease or an area of practice (e.g cardiology)</p> <p>iii. To examine the extant health insurance product structure in terms of policy conditions to protect the interest of the policyholders.</p> <p>iv. To develop strategy on treatment protocol or rate structure to improve affordability of health insurance.</p> <p>v. To examine any other matter relevant to health insurance sector.</p>		